

Annexure-5

Name of Corporate Debtor: **Tecpro Engineers Limited (In Liquidation)** Date of commencement of Liquidation Process: **17.07.2019** List of Stakeholders as on: **30.11.2020**

List of operational creditors (Government)

S.no.	Details of claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual due, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien/ attachment pending disposal	Whether lien/attachment removed? (Yes or No)	% share of total amount of claims admitted					
1	ESI Corporation	Tamilnadu State Govt.	ESI Code No. 51-85201	23.05.2020	4,59,714	4,59,714	Operational Creditor	N.A.	No	0.02	-	-	-	-	Nil
Total					4,59,714	4,59,714				0.02	-	-	-	-	

The above list is prepared on the basis of proofs of claims submitted to the Liquidator and accepted under Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016. As the books of accounts of the Company in Liquidation are not made available to the Liquidator, hence the claims shall be subject to further verification and investigation, if any, required by the Liquidator. The above claims are admitted on the basis of information in claim forms, documents and affidavit submitted. If at any stage it is found that the claim is submitted based on any false document(s), action as per law shall be taken.